

known by going there. This situation is prevalent not only in my constituency Kairana but it is so in almost all the rural areas in the country.

I, therefore, request the Government to take steps not only for checking corruption in the Health Services particularly in rural areas but also to emphasize the need for providing more and more medical facilities to the villagers. This will prove useful in the progress of country and the society.

(v) Need to Take Steps to Stop Smuggling and Manufacture of Narcotics

[English]

SHRI JUJHAR SINGH (Jhalawar): Sir, drug addiction and drug smuggling have become major social problems and health hazards all over the world involving a great number of youths in our country both in the rural and urban areas.

For some years past, Bhawani Mandi Town of District Jhalawar in Rajasthan has become notorious for drug smoking and smuggling and teen-aged boys could be seen smoking *smack*. This fact is known to the Narcotic Department of the Government of India as well as to the Police and the Administration of Rajasthan State but nothing substantial has been done to check this evil so far as many influential people are believed to be involved in the trade around Bhawani Mandi in Rajasthan and in the adjoining MP State.

Bhawani Mandi Town of Rajasthan is very close to Bhansoda Mandi of Madhya Pradesh.

The area of Bhawani Mandi Station falls in Rajasthan as well as in Madhya Pradesh

and this provides an ideal condition for the smugglers and the users of drugs who escape from the clutches of law unless both the States of Rajasthan and M.P. and the Narcotics Department of Government of India co-operate with each other to check this menace with determination.

I will, therefore, request the Finance Minister and the Home Minister, to please take steps to stop the smuggling as well as the manufacturing of *heroin* and *smack* in the border areas of Rajasthan and M.P. States as early as possible.

(vi) Need to Regulate Film Industry

SHRI VIJAY N. PATIL (Erandol): Sir, the lack of regulation and control from Government has put the Film Industry into the clutches of unscrupulous financiers, producers and filmstars. In recent times, a large number of film have failed because those were produced by untrained and unskilled persons. the most alarming aspect is that even smugglers have entered the Film Industry. There is no check on signing contracts. Filmstars have signed contracts even upto the end of this century.

There is urgent need to set up an Advisory Board for recommending to the Government for framing rules and regulations on every aspect of the Industry. The Advisory Board may be set up on the lines of Press Council or Advertising Council. The Government may regulate entry into Film Industry to suit Indian conditions by studying the systems prevalent in USA, Japan, UK and France. It is of utmost importance that the Film Industry is rescued from the control of unscrupulous persons. We must produce films meeting requirement of Indian ethos.

I urge upon the Government to give serious thought to this problem and regulate the Film Industry.